

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 5344/2024

(Arising out of impugned final judgment and order dated 09-11-2023 in CRLA No. 369/2018 passed by the High Court Of Judicature At Allahabad)

HEERAWATI

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and IA No.106578/2024-EXEMPTION FROM FILING O.T. and IA No.106581/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 13-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. S. Nagamuthu, Sr. Adv.
Mr. Vibhav Mishra, AOR
Ms. Megha Gaur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice to the respondent(s).

Tag with Cr1. Appeal No.1916/2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)